

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No. 857 / 2012

C.A. No. 805/2013

**Present : Hon'ble Member (J) Sh. Vijai Pratap Singh and
Hon'ble Member (T) Sh.S Vijayaraghavan**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th August, 2016, 10.30 A.M

Name of the Company		Gopi Kishan Gupta & Ors. -Versus- Lakshmi Cement & Ceramic Industries Ltd. & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PATITA PARAN BISHWAL, ADV } Best
2. SHAUNAK MITRA, ADV

[Signature]
24/8/16

ORDER

The petitioners are absent.

Ld. Counsel for Respondent No.1 is present.

None appeared from other respondents' side.

The C.P. is hereby dismissed for default.

Pending C.A. is closed.

Interim Order, if any, subsisting stands vacated.

No order as to costs.

[Signature]
(VIJAI PRATAP SINGH)
MEMBER (J)

[Signature]
(S. VIJAYARAGHAVAN)
MEMBER (T)